

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:765

ANSWERED ON:05.03.2002

TRANSFER OF ARWSP IMPLEMENTATION TO GRAM PANCHAYATS

SRIKANTA DATTA NARASIMHARAJA WADIYAR;UMMAREDDY VENKATESWARLU

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government propose to transfer the implementation of Accelerated Rural Water Supply Programme (ARWSP) to Gram Panchayats;
- (b) if so, the guidelines issued to the State Governments in this regard;
- (c) whether the Government propose to extend financial assistance to Panchayats to maintain protected drinking water supply schemes all over the country in view of the fact that the Panchayats are unable to maintain the drinking water schemes due to lack of funds;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government in this regard.?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M. K. PATIL)

(a) to (e): Rural Water Supply being a State subject, the schemes for providing drinking water supply in rural areas are implemented by the State Governments with their own resources. The Central Government supplements the efforts of the States by providing funds under the Accelerated Rural Water Supply Programme (ARWSP) and the Drinking Water Supply component of the Prime Minister's Gramodaya Yojana (PMGY). The powers to plan, sanction and implement Rural Water Supply schemes under the above programmes rests with the State Governments. Department of Drinking

Water Supply, Ministry of Rural Development, Government of India, release ARWSP funds to the State Governments. As per Article 243G of the Constitution of India the Legislature of a State may by law endow the Panchayats such powers and authority with respect to implementation of schemes listed in Eleventh Schedule which includes drinking water as one of 29 subjects. Therefore, the State Government are competent to transfer the ARWSP implementation to Gram Panchayats.

Funds under ARWSP are released to the State Governments, except in case of Sector Reform Projects.

Sector Reform Projects in Rural Water Supply Programme are being implemented based on the principles of demand-driven, decentralised and community-oriented approach. 63 districts in 26 States have been identified for implementing these Sector Reform Projects on pilot basis. Under these projects, the community is required to actively participate in planning, sanctioning, part funding, implementing, operating and maintaining and managing the rural water supply schemes including sources and systems. The Village Water and Sanitation Committee (VWSC) - a Committee of the Village Panchayat is responsible for the implementation and management of the drinking water supply schemes of their choice at the village level.

Under the Sector Reforms project, Government of India funds are released to the District implementing agencies {District Water and Sanitation Mission (DWSM) / Zilla Panchayat (ZP)}, who in turn provide funds to VWSCs for actual implementation of the water supply schemes. Projects for 62 districts have so far been sanctioned by Government of India. A statement indicating details of funds sanctioned, Government of India share and funds released to the pilot districts is attached as Annex.

Annex

Statement referred to in para (a) to (e) of LSUSQ No. 765 for reply of 05.03.2002

Statement indicating details of funds sanctioned, GOI share and funds released to Sector Reform Pilot districts

(Rs. in lakhs)

Sl.No Name of dist. Name of the State Aproved GOI Funds  
Project Share released  
Cost

1	Chittoor	Andhra Pradesh	4000.00	3740.00	1122.00
2	Khammam	Andhra Pradesh	3753.00	3509.00	1052.70
3	Nalgonda	Andhra Pradesh	4000.00	3740.00	1122.00
4	Nellore	Andhra Pradesh	4000.00	3740.00	1122.00
5	Prakasam	Andhra Pradesh	4000.00	3740.00	1122.00
6	Lohit	Arunachal Pradesh	900.00	841.50	252.45
7	West Siang	Arunachal Pradesh	700.00	654.50	196.35
8	Jorhat	Assam	1275.00	1188.60	356.58
9	Kamrup	Assam	1000.00	935.00	280.50
10	Sonitpur	Assam	1181.00	1103.49	331.04
11	Vaishali	Bihar	4000.00	3740.00	1122.00
12	Durg	Chattisgarh	4000.00	3740.00	1122.00
13	Mehsana	Gujarat	4000.00	3740.00	1122.00
14	Rajkot	Gujarat	4000.00	3740.00	1122.00
15	Surat	Gujarat	4000.00	3740.00	1122.00
16	Karnal	Haryana	1507.00	1409.05	422.71
17	Yamuna Nagar	Haryana	986.18	922.08	276.62
18	Sirmour	Himachal Pradesh	2005.00	1857.50	557.25
19	Srinagar	Jammu & Kashmir	2511.00	2347.79	704.33
20	Udhampur	Jammu & Kashmir	2500.00	2250.00	675.00
21	Dhanbad	Jharkhand	4000.00	3740.00	1122.00
22	Bellary	Karnataka	4000.00	3740.00	1122.00
23	Mangalore	Karnataka	4000.00	3740.00	1122.00
24	Mysore	Karnataka	4000.00	3740.00	1122.00
25	Kasaragod	Kerala	4000.00	3740.00	1122.00
26	Kollam	Kerala	4000.00	3740.00	1122.00
27	Gwalior	Madhya Pradesh	2927.94	2737.62	821.29
28	Hoshangabad	Madhya Pradesh	4000.00	3740.00	1122.00
29	Narsinghpur	Madhya Pradesh	4000.00	3740.00	1122.00
30	Raisen	Madhya Pradesh	4000.00	3740.00	1122.00
31	Sehore	Madhya Pradesh	1795.00	1678.15	503.44
32	Amravati	Maharashtra	2126.00	1973.50	592.05
33	Dhule	Maharashtra	3952.78	3692.96	1107.88
34	Nanded	Maharashtra	4000.00	3740.00	1122.00
35	Raigad	Maharashtra	3793.00	3473.80	1042.14
36	Ri-Bhoi	Meghalaya	975.11	907.01	272.10
37	Serchhip	Mizoram	268.98	248.17	148.90 ++
38	Dimapur	Nagaland	594.00	555.39	166.61
39	Balasore	Orissa	4000.00	3740.00	1122.00
40	Ganjam	Orissa	4000.00	3740.00	1122.00
41	Sundergarh	Orissa	4000.00	3740.00	1122.00
42	Bhatinda	Punjab	752.19	700.95	210.28
43	Moga	Punjab	344.00	321.44	96.43
44	Muktsar	Punjab	3992.80	3733.27	1119.98
45	Alwar	Rajasthan	4000.00	3740.00	1122.00
46	Rajsamand +	Rajasthan	0.00	0.00	0.00
47	Jaipur	Rajasthan	4000.00	3740.00	1122.00
48	Sikkar	Rajasthan	2171.00	1986.05	595.81
49	Sikkim South	Sikkim	1322.48	1210.07	363.02
50	Sikkim West	Sikkim	892.35	816.50	244.95
51	Coimbatore	Tamilnadu	4000.00	3740.00	2244.00 ++
52	Cuddalore	Tamilnadu	4000.00	3740.00	1122.00
53	Perambalur	Tamilnadu	4000.00	3740.00	1122.00
54	Vellore	Tamilnadu	4000.00	3740.00	1422.00 ++
55	West Tripura	Tripura	2819.40	2566.90	770.07
56	Agra	Uttar Pradesh	3000.00	2805.00	841.50
57	Chandauli	Uttar Pradesh	2500.00	2337.50	701.25
58	Lucknow	Uttar Pradesh	4000.00	3740.00	1122.00
59	Mirzapur	Uttar Pradesh	3000.00	2805.00	841.50
60	Sonebhadra	Uttar Pradesh	2500.00	2337.50	701.25
61	Midnapur	West Bengal	4000.00	3740.00	1122.00
62	N. 24 Parganas	West Bengal	4000.00	3740.00	1122.00
63	Haridwar	Uttaranchal	4000.00	3740.00	300.00

Total 186045.21 52749.99

+ Rajsamand has been identified by Govt. of Rajasthan in place of Barmer and the project report has been received

++ Includes 2nd instalment released to the Project.

